

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-16/2002/ 233 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 9<sup>th</sup> January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 213/2025 dtd. 08.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2025 as well as Restricted Holiday on 17.01.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.01.2025 till the morning of 18.01.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo.No.HC.VII-16/2002/ 234 /A dated , 09 - 01 - 2025**

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

10/01/25

**JT. REGISTRAR (VIGILANCE)**

Sd/-